

Name of the Corporate Debtor- EMC Limited (in Liquidation)
Date of commencement of Liquidation - 21st November 2023
List of Stakeholders as on - 21st November 2023

Annexure- A7
List of Other Stakeholders (other than financial creditors and operational creditors)

(Amount in INR)

| Sl. No. | Name of Stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners/ others) | Details of claim admitted | | | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed? (Yes or No) | Amount covered by guarantee | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims rejected | Amount of claims under verification | Remarks, if any |
|--------------------|--|---|---------------------------|----------|---------------------|--------------------------|-----------------|---|---|-----------------------------|-----------------------------|--|---------------------------|-------------------------------------|------------------------|
| | | | Principal | Interest | Amount claimed | | | | | | | | | | |
| 1 | EMC Limited Employees' Gratuity Fund (represented by its Trustee Mr. Niloy Biswas) | Others relating to Workers/Employees not forming part of Liquidation Estate as per section 36(4)(a)(iii) of IBC | 23,08,311.00 | - | 23,08,311.00 | 23,08,311.00 | Others | NA | NA | NA | NA | NA | - | - | Claim admitted in full |
| Grand Total | | | | | 23,08,311.00 | 23,08,311.00 | | | | | | | - | - | |

